

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518

IB-2354/ND/2019

(1) IA/5253/2020

(2) IA/4480/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd

V/s

Jarvis Infratech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is on leave, re-notified to 20.04.2021.


(Anil Kumar)
(Court Officer, C-V)